

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/34977/2025 BLAPL/12538/2025	SK.RIHAN @ RAJA @ ARAYAN VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	MAHILA P.S. BUXIBAZAR /93 /2025 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000273/2025
2	D-BLAPL/31652/2025 BLAPL/12539/2025	ABHISHEK MALI VS STATE OF ODISHA	P.V.S.NANAJI ACHARY VS	JEYPORE TOWN /123 /2023 A.D.J.,JEYPORE(Koraput) CT/0000098/2023
3	D-BLAPL/36266/2025 BLAPL/12540/2025	ATUL PRASAD BEHERDALAI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMAGIRI /29 /2025 A.D.J.,PARALAKHEMUNDI(Gajapati ) ST/0000078/2025
4	D-BLAPL/36139/2025 BLAPL/12541/2025	BHOLA @ SAGIR SEIKH VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR TOWN /924 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E) GR/0002529/2024
5	D-BLAPL/35755/2025 BLAPL/12542/2025	MANIKANTHA MUKHI VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama) 2(A)CC/0000062/2025
6	D-BLAPL/35950/2025 BLAPL/12543/2025	RAJENDRA KHATUA @ BAPI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /230 /2025 A.D.J., SORO(Baleshwar) ST/0000229/2025
7	D-BLAPL/36073/2025 BLAPL/12544/2025	GYANARANJAN SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /270 /2025 ADDL.SPECIAL JUDGE,TALCHER(Anug) Spl/0000011/2025
8	D-BLAPL/36162/2025 BLAPL/12545/2025	BHOLA @ SAGIR SEIKH VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR TOWN /51 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E) GR/0000158/2024
9	D-BLAPL/36234/2025 BLAPL/12546/2025	KISHORE KANDPAN @ KALIA @ KISHORI LAL VS UNION OF INDIA (NCB)	AMIT KUMAR SAHU VS	NCB BHUBANESWAR /2 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000175/2022
10	D-BLAPL/36239/2025 BLAPL/12547/2025	RAULA @ PRASANNA MALLIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	TIGIRIA /223 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000215/2025
11	D-BLAPL/36299/2025 BLAPL/12548/2025	SANTOSH KUMAR SAHOO @ SANTU VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	BARANGA /243 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000669/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/36414/2025 BLAPL/12549/2025	HAREKRUSHNA PATRA @ KANHA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	DHARUADIHI /4 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000194/2025
13	D-BLAPL/36527/2025 BLAPL/12550/2025	DILIP PASUPALLO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	GOSANINUAGAM /414 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003045/2025
14	D-BLAPL/36529/2025 BLAPL/12551/2025	DAYANIDHI JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /197 /2022 A.D.J., SORO(Baleshwar) ST/0000038/2023
15	D-BLAPL/36530/2025 BLAPL/12552/2025	MANORANJAN NATH @ MUNA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	// SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000365/2025
16	D-BLAPL/36534/2025 BLAPL/12553/2025	RUPASHREE MISHRA VS STATE OF ODISHA	CHANDAN KUMAR MOHANTY VS	MARKAT NAGAR /166 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000817/2025
17	D-BLAPL/36566/2025 BLAPL/12554/2025	MITHILESH KUMAR @ GUPTA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ANGUL SADAR PS /520 /2024 A.D.J.,ANGUL(Anugul ) CT/0000026/2025
18	D-BLAPL/35072/2025 BLAPL/12555/2025	SUKDEB SUNA VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	BAREIPALI /172 /2023 A.D.J.,SAMBALPUR(Sambalpur) ST/0000061/2024
19	D-BLAPL/35236/2025 BLAPL/12556/2025	ANUP SEKHARN @ ANUP SEKHARAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MOHANA /114 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000075/2023
20	D-BLAPL/36567/2025 BLAPL/12557/2025	LAXMAN MAHAKUD @ LAXMAN MAHAKUR VS STATE OF ODISHA	SAKTI PRASAD DAS VS	NAYAGARH SADAR /155 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000044/2025
21	D-BLAPL/35541/2025 BLAPL/12558/2025	VEENIT KUMAR NAIK @ VINIT KUMAR NAIK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	BHAWANIPATNA TOWN /296 /2022 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CRA/0000015/2025
22	D-BLAPL/36592/2025 BLAPL/12559/2025	SK. JAMAL UDDIN @ JAMAL VS STATE OF ODISHA	SABANA KHATUN VS	//0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000356/2025
23	D-BLAPL/35890/2025	SHYAMLAL PRADHAN	PRABHAKAR SABAT	PUINTALA /218 /2025

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/12560/2025	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(BOLANGIR)
24	D-BLAPL/36595/2025 BLAPL/12561/2025	BAPINA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/0001260/2025 BAGHAMARI /151 /2025 J.M.F.C.,KHURDA(Khordha ) GR/0000584/2025
25	D-BLAPL/36418/2025 BLAPL/12562/2025	AARYA SUNA @ FULA @ ARYA @ SUDARSAN SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /13 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH(PATNAGARH)
26	D-BLAPL/36421/2025 BLAPL/12563/2025	MUKUND MAKAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	GR/0000054/2024 DHARUADIHI /137 /2025 DISTRICT & SESSIONS JUDGE,SUNDERGARH(SUNDERGARH)
27	D-BLAPL/36428/2025 BLAPL/12564/2025	BAPUNI @ SANDEEP KUMAR SWAIN VS STATE OF ODISHA	ARUN KUMAR DAS VS	ST/0000266/2025 DHENKANAL TOWN /445 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(DHENKANAL)
28	D-BLAPL/36599/2025 BLAPL/12565/2025	MUNISH KHAN @ MUNSHI KHAN VS STATE OF ODISHA	BIKRAM RATH VS	GR/0000951/2025 TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000221/2023
29	D-BLAPL/36435/2025 BLAPL/12566/2025	DAMA @ DAMODAR NAIK VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI (ASKA) /426 /2022 A.D.J.,ASKA(Ganjam) ST/0000002/2023
30	D-BLAPL/36436/2025 BLAPL/12567/2025	AKSHYA KUMAR NAMDEV @ DILLA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /222 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000883/2025
31	D-BLAPL/36542/2025 BLAPL/12568/2025	GANESH PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000090/2025
32	D-BLAPL/36587/2025 BLAPL/12569/2025	JITU @ JITENDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /244 /2025 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000327/2025
33	D-BLAPL/32803/2025 BLAPL/12570/2025	RANJAN KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrapara)
34	D-BLAPL/36412/2025 BLAPL/12571/2025	APPI @ JITENDRA SUNDARAY VS	BIJAY KUMAR BEHERA VS	TR/0000062/2025 KHURDA MODEL /498 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/36679/2025 BLAPL/12572/2025	STATE OF ODISHA SANKARSANA MALIK VS	SURESH CHANDRA PRADHAN VS	TR/0000137/2025 KENDRAPARA SADAR /351 /2022 DIST.&SESSIONS JUDGE,KENDRAPARA
36	D-BLAPL/36680/2025 BLAPL/12573/2025	STATE OF ODISHA RANU DAS VS	SANJIB KUMAR BHANJADEO VS	ST/0000006/2023 / /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
37	D-BLAPL/32166/2025 BLAPL/12574/2025	STATE OF ODISHA RAKHAL @ SHYAMSUNDAR MALIK VS	GOBARDHAN SAHOO VS	2(A)CC/0000041/2025 GOPALPUR /135 /2025 SPECIAL JUDGE (POCSO), BALASORE(B
38	D-BLAPL/36681/2025 BLAPL/12575/2025	STATE OF ODISHA ARJUN PRADHAN VS	SANJIB KUMAR BHANJADEO VS	Spl/0000213/2025 / /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam)
39	D-BLAPL/36720/2025 BLAPL/12576/2025	STATE OF ODISHA PRAKASH CHHATAR VS	BIJAYA KUMAR RAGADA VS	2(A)CC/0000041/2025 SAMBALPUR TOWN /142 /2025 SPL.JUDGE SAMBALPUR(Sambalpur)
40	D-BLAPL/34181/2025 BLAPL/12577/2025	STATE OF ODISHA CHOTI VS	AMULYA RATNA PANDA VS	TR/0000055/2025 / /0 SPECIAL JUDGE,BALASORE(Baleshwar)
41	D-BLAPL/34649/2025 BLAPL/12578/2025	STATE OF ODISHA MANAS PAHAN VS	TARA PRASAD MOHAPATRA VS	Spl/0000176/2025 KRUSHNA PRASAD /233 /2025 J.M.F.C.,PURI(Puri)
42	D-BLAPL/36701/2025 BLAPL/12579/2025	STATE OF ODISHA MUKIM ANSARI @ MKIM VS	AMULYA RATNA PANDA VS	GR/0000769/2025 BASTA /466 /2025 J.M.F.C.,BASTA(Baleshwar)
43	D-BLAPL/36689/2025 BLAPL/12580/2025	STATE OF ODISHA BIRANCHI BEHERA VS	SUDHANSU SEKHAR DASH VS	CT/0000993/2025 BHADRAK TOWN /670 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak )
44	D-BLAPL/35551/2025 BLAPL/12581/2025	STATE OF ODISHA BATHUA @ SATYAJIT MALLICK VS	SAKTIDHARA MISHRA VS	Spl/0000079/2025 BANSADA /364 /2024 DISTRICT & SESSIONS JUDGE,BHADRA
45	D-BLAPL/36703/2025 BLAPL/12582/2025	STATE OF ODISHA TAPAS SWAIN VS	SUDHANSU SEKHAR DASH VS	ST/0000160/2025 BHADRAK TOWN /669 /2025 SPECIAL JUDGE,BHADRAK(Bhadrak )
		STATE OF ODISHA		Spl/0000078/2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/36691/2025 BLAPL/12583/2025	SHIBA PANDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 SPECIAL JUDGE,SONEPUR(Sonepur ) 2(A)CC/000022/2025
47	D-BLAPL/36714/2025 BLAPL/12584/2025	AKASH BISHOYEE VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	BERHAMPUR TOWN /395 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000171/2025
48	D-BLAPL/36716/2025 BLAPL/12585/2025	PRADEEP PANIGRAHI @ PRADEEP KUMAR PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /414 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003045/2025
49	D-BLAPL/35643/2025 BLAPL/12586/2025	BIMAL GARDIA VS STATE OF ODISHA	SWARAJ PATEL VS	BHASMA /318 /2025 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000522/2025
50	D-BLAPL/35673/2025 BLAPL/12587/2025	PINTU BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	RASOL /67 /2024 A.D.J.,DHENKANAL(Dhenkanal) CT/0000111/2025
51	D-BLAPL/36588/2025 BLAPL/12588/2025	SK. BABU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /172 /2025 1ST A.D.J., CUTTACK(Cuttack) Spl/0000022/2025
52	D-BLAPL/35881/2025 BLAPL/12589/2025	SIDHANTA TANTY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PATTAPUR (DIGAPAHANDI) /429 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000055/2025
53	D-CMP/48283/2025 CMP/1913/2025	GOURAHARI MOHANTY VS SRI SRI KISHORE RAY THAKUR	PRAVASH CHANDRA JENA VS	// CIVIL JUDGE (SD), JALESWAR(Baleswar) CS/0000008/2010
54	D-CMP/34717/2025 CMP/1914/2025	DILLIP KUMAR PATRA VS NEELKAMAL LIMITED., MUMBAI	AJIT KUMAR PANDA VS	// CIVIL JUDGE(JR. DIVIN.),JATNI(Khordha) CS/0000004/2021
55	D-CMP/49331/2025 CMP/1915/2025	K.KUSUMA VS JAMMULA SIVA SANKAR	HARIPAD MOHANTY VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000068/2022
56	D-CMP/48959/2025 CMP/1916/2025	SUBRAT KUMAR PADHI VS SANDEEP KUMAR PADHI	DEBENDRA KUMAR DHAR VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANESHWAR CS/0000894/2021
57	D-CMP/48899/2025	TIRUPATI PANIGRAHI	ABHISHEK DASH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/1917/2025	VS TIRUPATI CHOUDHURY	VS	CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001563/2025
58	D-CMP/48759/2025 CMP/1918/2025	SUDEEP KUMAR PATEL VS MAHAMMAD HUSSAIN KHAN@MD. AYUB KHAN	AJAYA KUMAR NANDA VS	// CIVIL JUDGE (SD),KUCHINDA(Sambalpur) EC/0000004/2004
59	D-CONTC/48086/2025 CONTC/5755/2025	GAYADHAR BEHERA VS SATYABRATA SAHU,ADDL.CHIEF SECRETARY,GOVT. OF ODISHA,REVENUE AND DISASTER MANAGEMENT DEPT,ODISHA	ADV. VS	// ()
60	D-CONTC/48131/2025 CONTC/5756/2025	SAUMENDRA KUMAR MISHRA VS SATYABRATA SAHU,IAS,ADDL.CHIEF SECRETARY,HOME DEPARTMENT, ODISHA	ADV. VS	// ()
61	D-CONTC/48521/2025 CONTC/5757/2025	RANJAN KUMAR PRADHAN VS DR.BINOD BIHARI MISHRA,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,KEONJHAR	SUKANTA KUMAR MISHRA VS	// ()
62	D-CONTC/48523/2025 CONTC/5758/2025	SANJAYA NAYAK VS DR.BINOD BIHARI MISHRA,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,KEONJHAR	ADV. VS	// ()
63	D-CONTC/48778/2025 CONTC/5759/2025	M/S.MODI PROJECTS LTD. RANCHI VS P.L.HARANADH,IRTS,CHAIRMAN, PARADIP PORT AUTHORITY,JAGATSINGHPUR	PAMI RATH VS	// ()
64	D-CONTC/49435/2025 CONTC/5760/2025	PRADIPTA KUMAR SAHOO VS DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, CUTTACK	DOLAGOBINDA MOHAPATRA VS	// ()
65	D-CRLA/36237/2025 CRLA/1356/2025	BIBEKA SAHU@BABA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /188 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000045/2025
66	D-CRLA/37015/2025 CRLA/1357/2025	RANJAN DALEI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	JAIPATNA /83 /2023 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000033/2023
67	D-CRLMA/34913/2025 CRLMA/172/2025	SIBABRATA DAS VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BADAGODA P.S. /108 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000184/2025
68	D-CRLMC/36843/2025 CRLMC/5056/2025	LALU@MOHAN LAL KERKETTA VS	PRATAP KUMAR NAYAK VS	LAHUNIPADA /231 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundergarh)

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :29/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CRLMC/36857/2025 CRLMC/5057/2025	THE STATE OF ODISHA NIHAR RANJAN DAS VS STATE OF ODISHA	SOUGAT DASH VS	GR/0000914/2025 / /0 EXECUTIVE MAGISTRATE, ROURKELA
70	D-CRLMC/35591/2025 CRLMC/5058/2025	K.PRAKASH DORA VS STATE OF ODISHA	ANIMA KUMARI DEI VS	CRMC/0000132/2025 MAHILA P.S. BUXIBAZAR /13 /2017 S.D.J.M.,CUTTACK SADAR(Cuttack)
71	D-CRLMC/36203/2025 CRLMC/5059/2025	TOFAN KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	GR/0000281/2017 KUJANGA /511 /2022 J.M.F.C.,KUJANG(Jagatsinghapur )
72	D-CRLMC/36274/2025 CRLMC/5060/2025	MANAS@SANTOSH BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	GR/0001296/2022 JATNI P.S. /153 /2023 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE
73	D-CRLMC/35704/2025 CRLMC/5061/2025	SATYANANDA PATTASANI@BAPUNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TR/0000230/2023 BEGUNIA P.S. /19 /2023 J.M.F.C.,BEGUNIA(Khordha )
74	D-CRLMC/36027/2025 CRLMC/5062/2025	PRADEEP DANSANA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GR/0000070/2023 / /0 J.M.F.C.,SAMBALPUR(Sambalpur)
75	D-CRLMC/36057/2025 CRLMC/5063/2025	SUBASH @ SUBAS BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	ICC/0000134/2017 / /0 S.D.J.M.,HINDOL(Dhenkanal)
76	D-CRLMC/36584/2025 CRLMC/5064/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SULOCHANA PATRO VS	CMC/0000074/2025 KHANDAGIRI P.S. /621 /2020 J.M.F.C.(IV),BHUBANESWAR(Khordha )
77	D-CRLMC/36921/2025 CRLMC/5065/2025	SADAN BARIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	CT/0004368/2020 BOIPARIGUDA /92 /2017 C.J.M.,JEYPORE(Koraput)
78	D-CRLMC/36744/2025 CRLMC/5066/2025	SASANKA@SHASHANKA KUMAR KHATUA VS STATE OF ODISHA	BIKASH KARNA VS	CT/0000110/2017 MANAMUNDA /84 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE
79	D-CRLMC/36749/2025 CRLMC/5067/2025	RAM KUMAR BARIK VS STATE OF ODISHA	BIKASH KARNA VS	Spl/0000103/2019 MANAMUNDA /84 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/36762/2025 CRLMC/5068/2025	SANJAY HOTA VS STATE OF ODISHA	JAYADEBA BEHERA VS	DEOGAON /361 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001889/2025
81	D-CRLMC/36713/2025 CRLMC/5069/2025	M/S SUSTAINABLE OUTREACH AND UNIVERSAL LEADERSHIP LTD., BBSR VS KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY (KIIT), BBSR	GOUTAM KUMAR ACHARYA (SR. ADV.) VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0006131/2024
82	D-CRLMC/36795/2025 CRLMC/5070/2025	ABAKASH BEHERA VS SARASWATI DAS @ BEHERA	SRINIVAS MOHANTY VS	/ / S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CMC/0000031/2025
83	D-CRLMC/36721/2025 CRLMC/5071/2025	SANTOSH KUMAR SAHOO@SANTOSH SAHOO VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	SARANAKUL /93 /2025 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000240/2025
84	D-CRLMC/36799/2025 CRLMC/5072/2025	JUGAL BEHERA @ KENDUIA VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /78 /2025 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000115/2025
85	D-CRLMC/36660/2025 CRLMC/5073/2025	MANJULATA BARIK VS JOGINDRA PRADHAN	RAJAT KUMAR PANDA VS	/ /0 J.M.F.C.,BOUDH(Baudh ) ICC/0000002/2023
86	D-CRLMC/36826/2025 CRLMC/5074/2025	ANIL JENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MAHABIROD /127 /2025 J.M.F.C.,PARJANG(Dhenkanal) GR/0000591/2025
87	D-CRLMC/36834/2025 CRLMC/5075/2025	DEBENDRA SAHU@GULU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /251 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000083/2025
88	D-CRLMC/36951/2025 CRLMC/5076/2025	BIBHUTI RANJAN BEHERA @ BIBHURANJAN BEHERA @ TUTU VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	NILGIRI /255 /2018 AD-HOC A.D.J.(FTSC),BALASORE(Balesh Spl/0000312/2018
89	D-CRLMC/36711/2025 CRLMC/5077/2025	HADIBANDHU MALLIK@BUDHIA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	NIKIRAI /326 /2025 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000462/2025
90	D-CRLMC/36725/2025 CRLMC/5078/2025	MANOJ DEEP VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /189 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000134/2025
91	D-CRLMP/26105/2025	B. CHANDINI REDDY	DILLIP KUMAR RAY	/ /0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1586/2025	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/22873/2025 CRLMP/1587/2025	LEKHASHREE SAMANTASINGHAR VS STATE OF ODISHA	PRATIK NAYAK VS	MAHILA P.S.(BBSR) /171 /2025 () //
93	D-CRLMP/36452/2025 CRLMP/1588/2025	RABINDRA PATTAYAT VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
94	D-CRLMP/36456/2025 CRLMP/1589/2025	MAMATA BHOI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
95	D-CRLMP/35813/2025 CRLMP/1590/2025	SUKADEV SARANSINGH VS HOME (STATE)	MANOJ PANIGRAHI VS	MARSHAGHAI /47 /2024 () //
96	D-CRLMP/36305/2025 CRLMP/1591/2025	M/S. LALCHAND RESORT PVT. LTD., BHUBANESWAR VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	/ /0 () //
97	D-CRLMP/36686/2025 CRLMP/1592/2025	MATHURI DEHURI VS STATE OF ODISHA	PADMANAVA JENA VS	/ /0 () //
98	D-CRLMP/36310/2025 CRLMP/1593/2025	ARCHANA TARAI VS STATE OF ODISHA	SAILABALA JENA VS	/ /0 () //
99	D-CRLMP/36615/2025 CRLMP/1594/2025	SARAT NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	ASTARANGA /172 /2025 () //
100	D-CRLMP/36511/2025 CRLMP/1595/2025	RAJANI MALIK VS SUPERINTENDENT OF POLICE, BHADRAK	JAJATI KESHARI KHUNTIA VS	/ /0 () //
101	D-CRLMP/36586/2025 CRLMP/1596/2025	JYOTI PRAKASH BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
102	D-CRLMP/34945/2025 CRLMP/1597/2025	PRABODHA KUMAR BAL VS	SIVA SANKAR CHAINI VS	/ /0 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMP/36616/2025 CRLMP/1598/2025	STATE OF ODISHA SANKAR DAS VS	KABIRAJ PRADHAN VS	// / /0 ( )
104	D-CRLREV/36591/2025 CRLREV/978/2025	STATE OF ODISHA LINGARAJ GOUDA@BATYA VS	KULDEEP MOHANTY VS	// PHULBANI TOWN /216 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL
105	D-CRLREV/36503/2025 CRLREV/979/2025	STATE OF ODISHA DITIKRUSHNA BEHERA VS	PRADIPTA BEURA VS	// CT/0000655/2025 J.M.F.C.,TIGIRIA(Cuttack)
106	D-FAO/49004/2025 FAO/511/2025	STATE OF ODISHA DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS	NAYAN BEHARI DAS VS	// CMC/0000049/2025 THE COMNR FOR EMPLOYEES COMPE
107	D-FAO/49040/2025 FAO/512/2025	RATNAKAR DEHURY D.M.,NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS	MAHITOSH SINHA VS	// EC/0000009/2020 COMMISSIONER FOR EMPLOYEES COM
108	D-FAO/48853/2025 FAO/513/2025	PAKA PARIDA PRAMILA HEMANT GEDAM VS	PABITRA KUMAR NAYAK VS	// EC/0000009/2024 COMNR FOR EMPLOYEES COMPENSAT
109	D-GCRLA/36820/2025 GCRLA/12/2025	ABDUL RAJIK KHALIK NAWAB STATE OF ODISHA VS	PARTHA SARATHI NAYAK, A.G.A. VS	EC/0000022/2019 CHAULIAGANJA /12 /2016 DISTRICT & SESSIONS JUDGE,CUTTAC
110	D-JCRLA/37076/2025 JCRLA/228/2025	SHUSANTA KUMAR DHALASAMANTA SADANANDA GADANAYAK VS	ADV. VS	ST/0000119/2017 PURUNAKOTE /50 /2019 A.D.J.,ANGUL(Anugul )
111	D-JCRLA/37054/2025 JCRLA/229/2025	STATE OF ODISHA NAKULA JENA VS	ADV. VS	CT/0000022/2020 BINJHARPUR /45 /2016 AD-HOC A.D.J(FTSC-II),JJPUR(Jajapur )
112	D-JCRLA/37057/2025 JCRLA/230/2025	STATE OF ODISHA SANJU JENA VS	ADV. VS	Spl/0000036/2016 BINJHARPUR /45 /2016 AD-HOC A.D.J(FTSC-II),JJPUR(Jajapur )
113	D-JCRLA/37059/2025 JCRLA/231/2025	STATE OF ODISHA PRASANTA DAS VS STATE OF ODISHA	ADV VS	Spl/0000036/2016 BINJHARPUR /606 /2024 SPECIAL JUDGE (POCSO), JJPUR(Jajapur ) Spl/0000162/2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-JCRLA/37070/2025 JCRLA/232/2025	BAPI@BIPIN BIHARI DASH VS STATE OF ODISHA	ADV. VS	DHARMASALA /361 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000065/2022
115	D-JCRLA/37073/2025 JCRLA/233/2025	PRAVAT KUMAR ROUT VS STATE OF ODISHA	ADV VS	RAGHUNATHPUR /61 /2025 A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) CT/0000200/2025
116	D-JCRLA/37075/2025 JCRLA/234/2025	LITU PATRA VS STATE OF ODISHA	ADV. VS	BHADRESWAR /143 /2024 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000165/2024
117	D-JCRLA/37080/2025 JCRLA/235/2025	SACHIN ORAM@SACHINDRA VS STATE OF ODISHA	ADV VS	RUGUDI /97 /2022 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000413/2022
118	D-JCRLA/37084/2025 JCRLA/236/2025	GAJI @ GAJENDRA JENA VS STATE OF ODISHA	ADV VS	SHERAGADA /290 /2024 A.D.J.,ASKA(Ganjam) ST/0000173/2024
119	D-JCRLA/37089/2025 JCRLA/237/2025	ANIL SAMAD@SANIKA VS STATE OF ODISHA	ADV VS	MAHULPALI /80 /2024 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000020/2024
120	D-JCRLA/37090/2025 JCRLA/238/2025	PUPUN PATRA VS STATE OF ODISHA	ADV VS	HARICHANDANPUR /100 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000050/2023
121	D-JCRLA/37091/2025 JCRLA/239/2025	SAKILA TUDU VS STATE OF ODISHA	ADV VS	SAHID NAGAR P.S. /158 /2021 AD-HOC A.D.J.(FTSC),BHUBANESWAR(Khordha) TR/0000191/2021
122	D-LAA/49131/2025 LAA/63/2025	D.G.M. INDIAN OIL CORPORATION LTD.,SAMBALPUR VS LAMBODAR PANDA	SREEJIT MOHANTY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) LA/0000002/2013
123	D-MACA/48696/2025 MACA/1278/2025	MOHD ASIF@MOHAMMAD ASIF VS SUKANTA KUMAR NAYAK	DEBASISH PATNAIK VS	// A.D.J.,SALIPUR(Cuttack) Mac/0000003/2019
124	D-MACA/48873/2025 MACA/1279/2025	THE DIVISIONAL MANAGER, M/S.NEW INDIA ASSURANCE CO.LTD.,KHURDA VS BHAGIRATHI ROUT	SAUMEDRA KUMAR GHOSE VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000014/2016
125	D-MATA/49190/2025	LAXMIPRIYA PADHI	MOHAMMED FARADISH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MATA/458/2025	VS RANJAN KUMAR PANIGRAHI	VS	JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000184/2023
126	D-MATA/49346/2025 MATA/459/2025	ARABINDA BARIK VS RAJESWARI BARIK	LAKSHMAN MISHRA VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000042/2024
127	D-MATA/49292/2025 MATA/460/2025	SASANKA KUMAR NISANKA VS ANITA PANDA	PRADEEP KUMAR KUNDU VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000005/2023
128	D-RPFAM/49216/2025 RPFAM/375/2025	ITISHREE BEHERA VS BIPIN BEHERA @ KALIA	BIKRAM CHANDRA GHADEI VS	// JUDGE FAMILY COURT,PURI(Puri) Ctp/0000041/2023
129	D-RVWPET/48385/2025 RVWPET/265/2025	STATE OF ODISHA VS SHASHEE BHUSAN SAHOO	AISHWARYA DASH,A.S.C VS	// ( //
130	D-RVWPET/48449/2025 RVWPET/266/2025	STATE OF ODISHA VS BINU PETER	AISHWARYA DASH,A.S.C VS	// ( //
131	D-TRP(C)/49048/2025 TRP(C)/423/2025	RITANJALI NAYAK VS SOUMYA RANJAN PATRA	BRAHMANANDA TRIPATHY VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000808/2025
132	D-TRP(C)/49223/2025 TRP(C)/424/2025	PIRABATI SAHU VS DURYODHAN @ MANOJ SAHU	GOKULANANDA SAHU VS	// JUDGE,FAMILY COURT,BALANGIR(Bal GUAP/0000002/2025
133	D-TRP(C)/48999/2025 TRP(C)/425/2025	LAXMIPRIYA JENA VS SWARAJYA KUMAR NAYAK	KABERI MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000230/2025
134	D-TRPCRL/36490/2025 TRPCRL/107/2025	ANURUP@RAJAT PANI VS INDIRA PRIYADARSHINI TRIPATHY	SUSANTA KUMAR SAHU VS	DUNGURIPALI /109 /2025 GRAM NYAYADHISH, DUNGURIPALI(S CMC/0000013/2025
135	D-WA/48833/2025 WA/1864/2025	STATE OF ODISHA VS PRADEEP KUMAR NAYAK	SASWAT DAS,A.G.A VS	// ( //
136	D-WA/48831/2025 WA/1865/2025	STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// (

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WA/48965/2025 WA/1866/2025	JAYASHREE JENA SUBHASH CHANDRA MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //
138	D-WA/49183/2025 WA/1867/2025	STATE OF ODISHA VS JHUNITA BEHERA	SANJIB SWAIN,A.G.A VS	// 0 //
139	D-WA/49195/2025 WA/1868/2025	PULIN KUMAR DASH VS STATE OF ODISHA	SOURAV DAS VS	// 0 //
140	D-WP(C)/49234/2025 WP(C)/34293/2025	BISWAJIT SAMAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
141	D-WP(C)/49078/2025 WP(C)/34294/2025	UTKAL JYOTI EDUCATIONAL SOCIETY, JHARSUGUDA VS JOINT DIRECTOR (FCRA )	KSHIROD KUMAR SAHOO VS	// 0 //
142	D-WP(C)/48291/2025 WP(C)/34295/2025	MANOJ KUMAR ROUSTRAY VS STATE OF ODISHA	ALOK KUMAR DAS VS	// 0 //
143	D-WP(C)/49087/2025 WP(C)/34296/2025	MANORANJAN MOHANTA VS COLLECTOR, MAYURBHANJ	PRAVASH CHANDRA JENA VS	// 0 //
144	D-WP(C)/49065/2025 WP(C)/34297/2025	K.NARASINGALU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
145	D-WP(C)/49006/2025 WP(C)/34298/2025	ANITA KUMARI PATRO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
146	D-WP(C)/49008/2025 WP(C)/34299/2025	AJITA KUMARI PILLAI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
147	D-WP(C)/45683/2025 WP(C)/34300/2025	SUKANTA KUMAR MISHRA VS STATE OF ODISHA	RUCHI RAJGARHIA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/48611/2025 WP(C)/34301/2025	GOBINDA CHANDRA DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
149	D-WP(C)/48006/2025 WP(C)/34302/2025	PADMA CHARAN PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
150	D-WP(C)/49009/2025 WP(C)/34303/2025	PRATIMA SINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
151	D-WP(C)/49418/2025 WP(C)/34304/2025	ABHIMANYU JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
152	D-WP(C)/49067/2025 WP(C)/34305/2025	RAJKUMAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
153	D-WP(C)/48585/2025 WP(C)/34306/2025	HARASAMANI MOHAPATRA VS THE ADDITIONAL COMMISSIONER, ADDL. REVISION COURT NO. 2, ODISHA, BHUBANESWAR	ABINASH ROUTRAY VS	// 0 //
154	D-WP(C)/48695/2025 WP(C)/34307/2025	MANORANJAN SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
155	D-WP(C)/49070/2025 WP(C)/34308/2025	GARNA HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
156	D-WP(C)/49071/2025 WP(C)/34309/2025	JAGANNATH MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
157	D-WP(C)/49066/2025 WP(C)/34310/2025	SRIYASMITA ROUT VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// 0 //
158	D-WP(C)/49101/2025 WP(C)/34311/2025	BHIKARI JENA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
159	D-WP(C)/49090/2025	BINOD SIKAKA	ASHOK KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34312/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/48927/2025 WP(C)/34313/2025	RAJENDRA KUMAR PATRA VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// 0 //
161	D-WP(C)/48499/2025 WP(C)/34314/2025	SURATH MACHHUA VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BHUBANESWAR	PRABODHA CHANDRA NAYAK VS	// 0 //
162	D-WP(C)/49205/2025 WP(C)/34315/2025	MAYADHAR OJHA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
163	D-WP(C)/49074/2025 WP(C)/34316/2025	HEMANTA KUMAR MOHANTY VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
164	D-WP(C)/49204/2025 WP(C)/34317/2025	BISHNUPRIYA ACHARYA VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// 0 //
165	D-WP(C)/49241/2025 WP(C)/34318/2025	SUDHAKAR MUDULI VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
166	D-WP(C)/48883/2025 WP(C)/34319/2025	M/S PALASH UDYOG FOODS PVT. LTD., CUTTACK VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	// 0 //
167	D-WP(C)/49264/2025 WP(C)/34320/2025	BABITA KUMARI KHORA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
168	D-WP(C)/49023/2025 WP(C)/34321/2025	BICHITRANANDA BEURA VS STATE OF ORISSA	PRASANTA KUMAR MISHRA VS	// 0 //
169	D-WP(C)/48327/2025 WP(C)/34322/2025	GARIBA NAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
170	D-WP(C)/49307/2025 WP(C)/34323/2025	PRASANNA KUMAR SAHOO VS	KANANBALA ROY CHOUDHURY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/49169/2025 WP(C)/34324/2025	THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA,BHUBANESWAR TANULATA NAYAK VS KALYANI SAHOO	BISWAJIT PASAYAT VS	// // 0 //
172	D-WP(C)/48966/2025 WP(C)/34325/2025	SUBHANKARI DAS VS SANJAY JAJU	TANMAY MISHRA VS	// 0 //
173	D-WP(C)/48719/2025 WP(C)/34326/2025	MANAS KUMAR DASH VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
174	D-WP(C)/49274/2025 WP(C)/34327/2025	K.SUGUNA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
175	D-WP(C)/49267/2025 WP(C)/34328/2025	PRAMITA BHATRA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
176	D-WP(C)/48944/2025 WP(C)/34329/2025	MD. SAHABAZ ALAM @ MD. SHAHBAZ ALAM VS MD. MAMTAZ	SAMAPIKA MISHRA VS	// 0 //
177	D-WP(C)/49295/2025 WP(C)/34330/2025	GOUTAM RAKSHIT VS STATE OF ODISHA	APARESH BHOI VS	// 0 //
178	D-WP(C)/49237/2025 WP(C)/34331/2025	BENUDHAR MOHAPATRA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
179	D-WP(C)/49420/2025 WP(C)/34332/2025	M/S SHREE LAXMI APARELS, BHADRAK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
180	D-WP(C)/48249/2025 WP(C)/34333/2025	SUBAL CHARAN SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
181	D-WP(C)/48729/2025 WP(C)/34334/2025	GOPAL BARIHA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/48731/2025 WP(C)/34335/2025	GOKUL NAYAK VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
183	D-WP(C)/49178/2025 WP(C)/34336/2025	BIGHNA MEHER VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
184	D-WP(C)/49181/2025 WP(C)/34337/2025	BIDYADHAR SAHU VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
185	D-WP(C)/49180/2025 WP(C)/34338/2025	DEBARA SA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
186	D-WP(C)/47333/2025 WP(C)/34339/2025	PHOENIX ARC PVT.LTD, MAHASASHTRA VS COLLECTOR CUM DIST.MAGISTRATE, GANJAM	AMITAV TRIPATHY VS	// 0 //
187	D-WP(C)/47699/2025 WP(C)/34340/2025	RAJASHREE SAHOO VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
188	D-WP(C)/48373/2025 WP(C)/34341/2025	K.RAMBHA VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
189	D-WP(C)/48732/2025 WP(C)/34342/2025	M/S SAI TIMBER DEPOT, BALASORE VS THE PERMANENT LOK ADALAT, KHURDA	DEVI PRASAD DASH VS	// 0 //
190	D-WP(C)/49020/2025 WP(C)/34343/2025	BILASHI RATH VS ATANU PRASAD DASH	SUBASH CHANDRA ACHARYA VS	// 0 //
191	D-WP(C)/48601/2025 WP(C)/34344/2025	TIKEMANI NAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
192	D-WP(C)/48506/2025 WP(C)/34345/2025	CHINMAY DAS MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
193	D-WP(C)/49132/2025	SHREE DADIJI MANDIR TRUST PRABHAVATI PUBLIC SCHOO, BALANGIR	ANIMESH SINGH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/34346/2025	VS THE COMMISSIONER, REGIONAL EPF ORGANISATION, BHUBANESWAR	VS	0 //
194	D-WP(C)/48733/2025 WP(C)/34347/2025	AGASTI NAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
195	D-WP(C)/48691/2025 WP(C)/34348/2025	SITA SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
196	D-WP(C)/49287/2025 WP(C)/34349/2025	BANALATA @ BANITA BISWAL VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// 0 //
197	D-WP(C)/48718/2025 WP(C)/34350/2025	PITAMAHUL PRIMARY AGRICULTURAL COOPERATIVE SOCIETY (PACS), SANGRAMPUR, KHAMRAMPUR, ODISHA VS THE STATE OF ODISHA	SURESH KUMAR MISHRA VS	// 0 //
198	D-WP(C)/49297/2025 WP(C)/34351/2025	KAINTARA PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, KAINTARA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
199	D-WP(C)/49061/2025 WP(C)/34352/2025	ABUTALIB KHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
200	D-WP(C)/49343/2025 WP(C)/34353/2025	TARA @ TARAMANI PARHI VS THE SECRETARY, GENERAL ADMINISTRATION (GA) DEPT., KHURDA	SURESH KUMAR CHOUDHURY VS	// 0 //
201	D-WP(C)/49137/2025 WP(C)/34354/2025	KANCHAN MAHAPATRA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
202	D-WP(C)/49539/2025 WP(C)/34355/2025	M/S.NAYAK ASSOCIATES, MAHANADI VIHAR, CUTTACK VS STATE OF ODISHA	S.DIPEN KUMAR VS	// 0 //
203	D-WP(C)/48750/2025 WP(C)/34356/2025	SATYABHAMA NAG VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
204	D-WP(C)/49062/2025 WP(C)/34357/2025	ANANTA CHARAN SAMAL VS	SWAPNIL ROY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/49349/2025 WP(C)/34358/2025	STATE OF ODISHA MANJU BISWAL VS	DEBA KUMAR RATH VS	// // ()
206	D-WP(C)/48735/2025 WP(C)/34359/2025	STATE OF ODISHA ARCHU NAG VS	ASHIS KUMAR MISHRA VS	// // ()
207	D-WP(C)/48748/2025 WP(C)/34360/2025	THE STATE OF ODISHA BETIKHAI BARIK VS	ASHIS KUMAR MISHRA VS	// // ()
208	D-WP(C)/49456/2025 WP(C)/34361/2025	THE STATE OF ODISHA BALARAM SWAIN VS	PRAMODA KUMAR MISHRA VS	// // ()
209	D-WP(C)/48747/2025 WP(C)/34362/2025	STATE OF ODISHA PABITRA NAG VS	ASHIS KUMAR MISHRA VS	// // ()
210	D-WP(C)/49084/2025 WP(C)/34363/2025	STATE OF ODISHA PRATIMA MISHRA VS	BANAMALI SAHOO VS	// // ()
211	D-WP(C)/48900/2025 WP(C)/34364/2025	STATE OF ODISHA GOKULANANDA SAHU VS	SARASWATI SENAPATI VS	// // ()
212	D-WP(C)/48736/2025 WP(C)/34365/2025	STATE OF ODISHA BUDHU NANDA VS	ASHIS KUMAR MISHRA VS	// // ()
213	D-WP(C)/49411/2025 WP(C)/34366/2025	STATE OF ODISHA KAPILAS DIPA VS	KUNAL KUMAR SWAIN VS	// // ()
214	D-WP(C)/49412/2025 WP(C)/34367/2025	STATE OF ODISHA AMARENDRANATH DAS VS	KUNAL KUMAR SWAIN VS	// // ()
215	D-WP(C)/49163/2025 WP(C)/34368/2025	STATE OF ODISHA HRUSHIKESH SATPATHY VS	SIBA PRASAD PATRA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/48958/2025 WP(C)/34369/2025	PUSPALATA BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
217	D-WP(C)/48737/2025 WP(C)/34370/2025	BHAMAR NANDA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// () //
218	D-WP(C)/49324/2025 WP(C)/34371/2025	M/S KHATAU NARBHERAM AND COMPANY, GURUGRAM VS ASSISTANT COMMISSIONER OF CUSTOMS, PARADEEP CUSTOMS DIVISION, JAGATSINGHPUR	MUKESH PANDA VS	// () //
219	D-WP(C)/46197/2025 WP(C)/34372/2025	PRANGYA PARIMITA SAHOO VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// () //
220	D-WP(C)/47135/2025 WP(C)/34373/2025	DAYANIDHI MAHAPATRA VS NIRUPAMA MAHAPATRA	SAYANTAN PANDA VS	// () //
221	D-WP(C)/49431/2025 WP(C)/34374/2025	M/S MUTHOOT FINCORP LTD., KERALA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// () //
222	D-WPCRL/33787/2025 WPCRL/160/2025	PUSPALATA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /155 /2025 () //
223	D-ABLAPL/35277/2025 ABLAPL/13790/2025	RAKESH BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	CAPITAL P.S. /432 /2021 () //
224	D-ABLAPL/36227/2025 ABLAPL/13791/2025	SANJUKTA MOHAPATRA VS STATE OF ODISHA	BADRINARAYAN PANDA VS	PAHALA /407 /2025 () //
225	D-ABLAPL/36205/2025 ABLAPL/13792/2025	MD ASIF @ MD ASIF MANNU VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /337 /2025 () //
226	D-ABLAPL/36206/2025 ABLAPL/13793/2025	BIPIN SWAIN VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /367 /2025 () //
227	D-ABLAPL/36368/2025	PUSPALATA MAHARATHI @ PALLAI	BHARAT JALLI	RAMBHA (KHALLIKOTE) /815 /2024

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/13794/2025	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/36369/2025 ABLAPL/13795/2025	DILU ROUT @ DILIP KUMAR ROUT VS STATE OF ODISHA	MANAS RANJAN DHAL VS	MANCHESWAR P.S. /466 /2025 () //
229	D-ABLAPL/36478/2025 ABLAPL/13796/2025	SIDDHARTHA SANKAR PATTNAIK VS STATE OF ODISHA	SASWATA PATNAIK VS	CHANDRASEKHARPUR /721 /2025 () //
230	D-ABLAPL/36501/2025 ABLAPL/13797/2025	SOUMYARANJAN PADHIARY VS STATE OF ODISHA	ARIJEET MISHRA VS	INDUSTRIAL ESTATE PS /279 /2025 () //
231	D-ABLAPL/36549/2025 ABLAPL/13798/2025	JHARANA TRIPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	CYBER CRIME AND E.O, BALASORE /45 () //
232	D-ABLAPL/35631/2025 ABLAPL/13799/2025	KUSMAN TANDI VS STATE OF ODISHA	NIRANJAN PANDA VS	BRAJARAJNAGAR /198 /2025 () //
233	D-ABLAPL/36551/2025 ABLAPL/13800/2025	JAYSEN PATRO VS STATE OF ODISHA	SUBHAM SHARMA VS	/ /0 () //
234	D-ABLAPL/36123/2025 ABLAPL/13801/2025	NARAYAN PRASAD KHANDELWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BALASORE TOWN /181 /2024 () //
235	D-ABLAPL/36561/2025 ABLAPL/13802/2025	RAKESH KUMAR SAHOO VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	CAPITAL P.S. /74 /2022 () //
236	D-ABLAPL/36207/2025 ABLAPL/13803/2025	SUBHASHMITA BEHERA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	PARADEEP LOCK /335 /2025 () //
237	D-ABLAPL/36297/2025 ABLAPL/13804/2025	MANOJ KUMAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BALUGAON P.S. /381 /2025 () //
238	D-ABLAPL/36569/2025 ABLAPL/13805/2025	KAILASH CHANDRA MALLICK VS	SUVASHISH PATTANAIAK VS	GOP /160 /2024 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/36515/2025 ABLAPL/13806/2025	STATE OF ODISHA CHANDAN @ ADITYA NARAYAN MOHANTY VS	KISHORE KUMAR MISHRA VS	// BALIAPANDA /219 /2025 ()
240	D-ABLAPL/36516/2025 ABLAPL/13807/2025	STATE OF ODISHA RAJASHREE BHOLA VS	SAMARENDRA MOHANTY VS	// BIRIDI PS /295 /2025 ()
241	D-ABLAPL/36611/2025 ABLAPL/13808/2025	STATE OF ODISHA MADHUSUDAN @ KALIA HIANL @ KALIA HIAL VS	JAYADEBA BEHERA VS	// BELPARA /334 /2025 ()
242	D-ABLAPL/36382/2025 ABLAPL/13809/2025	STATE OF ODISHA DHARAMBIR TIGGA VS	JAYANTA KUMAR PADHI VS	// ROURKELA CYBER P.S. /20 /2025 ()
243	D-ABLAPL/36525/2025 ABLAPL/13810/2025	STATE OF ODISHA BHAGIRATHI SAHU VS	PANCHANAN PANIGRAHI VS	// BAGDIA /77 /2024 ()
244	D-ABLAPL/36573/2025 ABLAPL/13811/2025	STATE OF ODISHA SATISH KUMAR PATRA VS	MANORANJAN MISHRA VS	// BAMBARI /161 /2025 ()
245	D-ABLAPL/36608/2025 ABLAPL/13812/2025	STATE OF ODISHA PURNA CHANDRA PATRA VS	KODANDA KUMAR BHUYAN VS	// BONAI /241 /2025 ()
246	D-ABLAPL/36481/2025 ABLAPL/13813/2025	STATE OF ODISHA NIBASH CHANDRA MOHANTY VS	PRIYA RANJAN SINGH VS	// MOTANGA /432 /2025 ()
247	D-ABLAPL/36618/2025 ABLAPL/13814/2025	STATE OF ODISHA PRAKASH KU. PATTNAIK @ PRAKASH KUMAR PATTNAIK VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /297 /2025 ()
248	D-ABLAPL/36581/2025 ABLAPL/13815/2025	STATE OF ODISHA ANJALI MISHRA @ ANJALI SHARMA VS	SURYAKANTA DWIBEDI VS	// JAKHAPURA /134 /2025 ()
249	D-ABLAPL/36619/2025 ABLAPL/13816/2025	STATE OF ODISHA CHANDRA SEKHAR MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// PATTAPUR (DIGAPAHANDI) /468 /2025 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :29/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/36661/2025 ABLAPL/13817/2025	ANUP BENTAKAR @ SANA VS STATE OF ODISHA	BINOD KUMAR HATI VS	KANTABANJI /407 /2025 () //
251	D-ABLAPL/36622/2025 ABLAPL/13818/2025	DILU BARAD @ DILLIIP KUMAR BARAD VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /106 /2025 () //
252	D-ABLAPL/36670/2025 ABLAPL/13819/2025	SANJAY KARMAKAR VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PS AT JAMBO /239 /2025 () //
253	D-ABLAPL/36582/2025 ABLAPL/13820/2025	NIHAR RANJAN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANTALA /369 /2025 () //
254	D-ABLAPL/36645/2025 ABLAPL/13821/2025	PARAMESWAR DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	BADAMBADI /407 /2024 () //